

## Procurement in Barara Municipal Committee

96

**SH. VARUN CHAUDHRY (Mullana):** Will the Urban Local Bodies Minister be pleased to state whether the procurement done by the Municipal Committee Barara on quotation basis (of Rs. One lac and above) and by splitting of work during the last three years is as per the rules and guidelines laid down by the Government; if not, the action taken or likely to be taken by the Government against the delinquents?

**DR. KAMAL GUPTA, URBAN LOCAL BODIES MINISTER**

Municipal Committee, Barara has procured goods/services on quotation basis having amount more than one lacs (copy attached at **Annexure- I**) in last three years.

As per instructions dated 10.06.2016 (copy attached at **Annexure- II**) of Industries and Commerce Department Haryana minimum threshold value of e-tendering in respect of procurement of stores/goods/works/services in the state is Rs. 1.00 Lacs in each (without any splitting of orders).

Municipal Committee, Barara has done these works due to paucity of time and the great need of the work during the corona in public interest.

No action has been taken by the Government in the matter till date.

(ANNEXURE-I)

Details of works above 1 lakh for the last three financial years

Sr. No.	Date	Name of Work	Amount (in INR)
1	10-06-2020	Purchase of furniture	2,21,654
2	29-09-2020	Purchase of Pump Set	1,07,476
3	05-10-2020	Hiring of JCB	1,60,480
4	02-03-2021	Hiring of JCB for Sanitation Work	1,13,162
5	25-06-2020	Purchase of Medi-Shield	1,03,488
6	10-08-2021	Cleanness of Pond	1,57,350
7	15-09-2021	Purchase of Electric Wires	1,27,440
8	15-09-2021	Renovate of Chairman Office	1,14,150
9	25-10-2021	LED Street Light Equipment	1,68,960

**(ANNEXURE-II)**

**Government of Haryana  
Department of Industries & Commerce  
G. O. No. 2/2/2016-4I BII dated 10-06-2016**

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**Subject: Fixing of uniform minimum threshold value of e- Tendering in respect of procurement of Stores/Goods/Works/Services.**

The matter regarding fixing of uniform minimum threshold value of e-Tendering in respect of procurement of Stores/Goods/Works/Services in the State has been inviting attention of the State Government since some time.

Having considered the relevant issue, the Government has decided that the minimum threshold value of e-Tendering in respect of procurement of Stores/Goods/Works/Services in the State is Rs. 1 Lac in each case (without any splitting of orders).

The above instructions may be brought to the notice of all concerned.

**Dated:08.06.2016**

**Devender Singh  
Principal Secretary to Government Haryana,  
Industries & Commerce Department.**

**Endst. No. 2/2/2016-4I-B II**

**Dated, the 10-06-2016**

A copy of the above is forwarded to the following for information and necessary action:-

1. All the Administrative Secretaries to Govt. Haryana.
2. All the Heads of Departments, Govt. of Haryana.
3. All the MDs/CEOs of Boards/Corporations/Federations in the State of Haryana.
4. All the Divisional Commissioners in the State of Haryana.
5. All Deputy Commissioners in the State of Haryana.

**-sd-**

Superintendent Industries-II  
For Principal Secretary to Government Haryana,  
Industries & Commerce Department

**Endst. No.2/2/2016-4I-B II**

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2. Principal Accountant General (Audit), Haryana, Sector-33, Chandigarh.

**-sd-**

Superintendent Industries-II  
For Principal Secretary to Government Haryana,  
Industries & Commerce Department.

श्री वरुण चौधरी (मुलाना):—

क्या शहरी स्थानीय निकाय मंत्री कृपया बताएंगे कि क्या नगरपालिका बराड़ा द्वारा पिछले तीन वर्षों के दौरान कोटेशन (एक लाख रुपये तथा उससे अधिक) के आधार पर तथा काम के बंटवारे के आधार पर की गई खरीद सरकार द्वारा निर्धारित नियमों और दिशा-निर्देशों के अनुसार है; यदि नहीं, तो दोषियों के विरुद्ध सरकार द्वारा क्या कार्रवाई की गई तथा क्या कार्यवाई किए जाने की संभावना है?

**डॉ० कमल गुप्ता, शहरी स्थानीय निकाय मंत्री**

नगरपालिका, बराड़ा ने कोटेशन के आधार पर एक लाख से अधिक राशि की वस्तुओं/सेवाओं की खरीद की है जिसका विवरण **अनुलग्नक-क** पर संलग्न है।

उद्योग और वाणिज्य विभाग हरियाणा के निर्देश दिनांक 10.06.2016 (**अनुलग्नक-ख** पर प्रति संलग्न है।) के अनुसार राज्य में प्रत्येक स्टोर/सामान/कार्य/सेवाओं की खरीद के संबंध में ई-निविदा के लिये न्यूनतम सीमा 01 लाख रुपये है।

नगरपालिक बराड़ा ने कोरोना काल में समय की कमी और जनहित में कार्यों की अत्याधिक आवश्यकता को देखते हुए यह कार्य करवाए है।

इस मामले में सरकार की ओर से अभी कार्रवाई नहीं की गई है।

(अनुलग्नक-क)

गत तीन वित्तीय वर्षों में एक लाख से ऊपर के कार्यों का विवरण

क्रमांक	दिनांक	काम का नाम	राशि (रु० में )
1	10.06.2020	फर्नीचर की खरीद	2,21,654
2	29.09.2020	पम्प सेट की खरीद	1,07,476
3	05.10.2020	जेसीबी किराये पर लेना	1,60,480
4	02.03.2021	सफाई कार्य के लिए जेसीबी किराए पर लेना	1,13,162
5	25.06.2020	मेडिसील्ड की खरीद	1,03,488
6	10.08.2021	तालाब की स्वच्छता	1,57,350
7	15.09.2021	बिजली के तारों की खरीद	1,27,440
8	15.09.2021	अध्यक्ष कार्यालय का जीर्णोद्धार	1,14,150
9	25.10.2021	एलईडी स्ट्रीट लाइट उपकरण	1,68,960

(अनुलग्नक-ख)

**Government of Haryana**  
**Department of Industries & Commerce**  
**G. O. No. 2/2/2016-4I BII dated 10-06-2016**

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**Dated:08.06.2016**

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**Principal Secretary to Government Haryana,**  
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